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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.

O.A. No. 483/91

New Delhi: January 11, 1995.

HON'BLE MR.S.R.ADIGE, MEMBER(A).

HON'BLE MRS.LAKSHMI SWAMINATHAN, MEMBER(J)

1. Jagdish s/o Murali Dhar,
2. Yogeshwar Singh s/o Kishan Singh,
3. Girwar Singh s/o Raghunath,
4. Mana s/o Mangla.

5. Gyana Ram s/o Chiranji Lal
6. Birbal s/o Sawant.
7. Deepa s/o Kalu.
8. Jawahar Lal s/o Pala Ram.
9. Girdhari s/o Prabhati Lal
10. Dana Ram s/o Baghu Ram,
11. Madu Ram s/o Bhagwana.

12. Chotta Lal s/o

All were CLs, PWI under
Asstt. Engineer, W.Rly,
Alwar.

.....Applicants.

By Shri M.K.Gaur, proxy for Shri V.P.
Sharma, Advocate.

Versus

1. Union of India through
The General Manager,
Western Railway, Church Gate,
Bombay.

2. The Divisional Railway Manager,
Western Railway,
Jaipur.

3. The Asstt. Engineer,
Western Railway,
Alwar (Raj)

.....Respondents.

By Advocate Shri Ashish Kalia proxy
for Shri Jagjit Singh;

ORDER(ORAL)

By Hon'ble Mr.S.R.ADIGE, MEMBER (A)

Shri M.K.Gaur, proxy for Shri V.P.Sharma,
learned counsel for the applicants states that the
relief prayed for by the applicant, has been granted
and hence this petition has become infructuous and
prays that the application be allowed to be withdrawn.
Prayer is allowed and the O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
MEMBER(J)

S.R.Adige
(S.R.ADIGE)
MEMBER(A)